

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad
REGIONAL BENCH - COURT NO. 3**

CUSTOMS Appeal No. 10906 of 2022-DB

[Arising out of Order-in-Original/Appeal No JMN-CUSTOM-000-APP-116-22-23 dated 23.08.2022 passed by Commissioner of CUSTOMS-AHMEDABAD]

KUMAR IMPEX

...Appellant

4/5203 Krishna Nagar Karol Bhag New Dehli
New Delhi-110005

VERSUS

C.C.-JAMNAGAR(PREV)

...Respondent

Sharda House...Bedi Bandar Road,
Opp. Panchavati,
Jamnagar,
Gujarat

APPEARANCE:

Sh. H. K Hirani, Consultant for the Appellant
Sh. Vijay G. Iyengar, Superintendent (Authorized representative) for the
Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 17.01.2023
DATE OF DECISION:03.05.2023

The appeal is disposed of. For order, see order of date in Customs Appeal
No. 10904 of 2022.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**